

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.74.**  
ANSWERED ON 19.7.2021

**DAMAGE TO RED FORT**

74 DR. UMESH G. JADHAV:  
SHRI SUNIL KUMAR SINGH:

Will the Minister of Culture Be pleased to state:

- (a) whether it is a fact that on January 26, 2021 some hooligans have made damage to Red fort and if so, the details of the damage done to Red Fort;
- (b) whether Government is planning or going to amend the CHAPTER II, clause 9 to make it more-strict to protect the Monuments in the country; and
- (c) whether Government is planning to ban hooligans to enter ASI sites in the country and if so, the details thereof and if not, the reason thereof?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND  
DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G.KISHAN REDDY)

- (a) Yes Sir. During the incident, two brass finials of the dome at Lahori Gate were dislodged from their original positions. Apart from that, the entrance plaza with turnstile gates, baggage scanners, Door Frame Metal Detectors, other security equipment and the booking counter at Lahori Gate were also damaged.
- (b) No such proposal is under consideration.
- & (c) Certain activities are not allowed at protected monuments and whoever destroy, remove, defaces or misuse a protected monument shall be punishable under Section 30 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

